

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 197
TO BE ANSWERED ON 17.07.2017**

NEW VIDYALAYAS IN UTTAR PRADESH

197. SHRI RAJESH KUMAR DIWAKER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal / request from the State Government of Uttar Pradesh to open new Kendriya Vidyalayas and Navodaya Vidyalayas in the State; and
- (b) if so, the details thereof and the Government's response thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b) Kendriya Vidyalaya Sangathan has received 13 proposals / requests from the State Government of Uttar Pradesh to open new Kendriya Vidyalayas under Civil Sector. The details along with current status are annexed.

Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. JNVs have already been sanctioned for all 75 districts of Uttar Pradesh.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 197 RAISED BY SHRI RAJESH KUMAR DIWAKER, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 17TH JULY, 2017 REGARDING NEW VIDYALAYAS IN UTTAR PRADESH.

LIST OF 13 PROPOSALS RECEIVED FROM THE STATE OF UTTAR PRADESH FOR OPENING OF NEW KENDRIYA VIDYALAYAS UNDER CIVIL SECTOR (As on 12.07.2017)

S. N.	Location of proposed KV	Current Status
1.	Faizabad	Proposal in prescribed format has been received committing 04 acres of land with 18 rooms. However, dimension of rooms and sketch map of temporary building, number of staff quarters for employees of KV and number of transferable & non-transferable employees is not mentioned.
2.	Farrukhabad	Proposal has been received in prescribed format committing insufficient land and 15 rooms which are also not sufficient. The Deputy Commissioner Farrukhabad is being intimated accordingly.
3.	Pukhraya, Distt. Ramabai Nagar	The proposal was received from District Collector, Ramabai Nagar committing 5.5 Acre of land and 8 rooms with basic infrastructural facilities in Ram Swarup Gram Udyog Inter Collage. However, some discrepancies has been found in the proposal and the same has been communicated to district administration for rectification.
4.	Daselia, Distt. Sitapur	Proposal in prescribed format has been received from the Distt. Collector, Sitapur with commitment for providing 2.246 hectare land and the same is under examination.
5.	Achhnera Dehat, Distt. Agra	Proposal in prescribed format has been received from the Distt. Collector, Agra on 06.02.2010 committing 1.844 hectare, details of temporary accommodation and residential accommodation is not provided. A letter has been written to the concerned Deputy Commissioner, Regional Office on 14.01.2011 to liaise with the District Authority to remove the discrepancies and submit the feasibility report with his recommendations. Vide KVS, RO, Agra letter dated 03.10.2016, the District Collector, District Agra has been requested to remove the discrepancies.
6.	Sumerpur, Distt. Hamirpur	Ministry of HRD vide letter dated 21 st March, 2017 has conveyed the approval of Government of India for setting up of 50 new Kendriya Vidyalayas under Civil Sector all over the country, which also include the proposal of Sumerpur, Distt. Hamirpur and the same has been informed to the concerned district collector vide KVS letter dated 30.03.2017. The District Collector was requested to complete the formalities (i.e. transfer of land in favour of KV and to give the possession of proposed temporary school building) latest by 30 th June, 2017 as sanction of these Kendriya Vidyalayas is to be utilized on "First-cum-First served" basis. However, the concerned State Govt. has not transferred suitable land to KVS, which is a pre-condition for opening the new Kendriya Vidyalaya.
7.	District Pratapgarh	Proposal for opening of new KV at Pratapgarh has been received from the District Magistrate, District Pratapgarh, Uttar Pradesh dated 31.05.2016, 29.11.2016 and 26-3-2017 proposing 10 acres of land and 10 rooms as against 15 rooms. And there is no commitment for residential accommodation. Letter has been written to the Deputy Commissioner, KVS, RO, Varanasi on 29.07.2016, 02.12.2016 & 28-4-2017 to remove the discrepancies and submit the feasibility report on land and temporary accommodation with his recommendations.
8.	Kaushambi	Proposal has been received from the District Collector, Kaushambi, Uttar Pradesh through the DC, KVS, RO, Varanasi vide letter dated 21.07.2015. But the proposal was not received in original and having some discrepancies. A letter has been written to the Deputy Commissioner, KVS, RO, Varanasi on 24.11.2015 to liaise with the District Authority and submit the proposal in Annexure I, II & III with feasibility report on land and temporary accommodation with his recommendations and also a letter has been written

		to District Collector, Kaushambi, UP on 09.06.2016 to remove the discrepancies and send the complete proposal.
9.	Banda, District Banda	Proposal in prescribed format has been received from District Collector, Banda on 22-5-2017 committing 8.00 acres of land in the campus of Krishi Prodyogiki Vishawvidyalaya, arrangement of temporary building with sufficient rooms free of rent in the University campus and residential accommodation to 50% staff of the proposed KV. KVS vide letter dated 07-6-2017 has requested the Deputy Commissioner, KVS, RO, Varanasi for providing of suitability report on land and temporary accommodation.
10.	Chafriya, Distt. Bahraich	Ministry of HRD vide letter dated 21-3-2017 has conveyed the approval of Government of India for setting up of 50 new Kendriya Vidyalayas under Civil Sector all over the country, which also include the proposal of Chafriya, Distt. Bahraich and the same has been informed to the concerned district collector vide KVS letter dated 30.03.2017. The District Collector was requested to complete the formalities (i.e. transfer of land in favour of KV and to give the possession of proposed temporary school building) latest by 30 th June, 2017 as sanction of these Kendriya Vidyalayas is to be utilized on "First-cum-First served" basis. District Collector proposed 10 acres of land which in Zig-zag shape and unlevelled, proposed temporary building is 21Kms. away from the proposed land. District Collector has not committed to provide 50% residential accommodation to the staff of proposed KV. Hence, KVS has requested the District Collector, Distt. Bahraich to remove the aforesaid discrepancies.
11.	Unnola, Pipriech road, Distt. Gorakhpur	Request for opening of a new KV has been received from Chief Minister, Uttar Pradesh on 02-6-2017. However, proposal for opening of a new KV has not been received.
12.	Dhaneva, Teh.Sadar, Distt. Maharajganj	Proposal for opening of a new KV from DM, Maharajganj has been received on 30-6-2017 which is under examination.
13.	Janpad, Distt. Fatehpur	A proposal for opening of a new KV from Collector, Distt. Fatehpur vide letter dated 27-4-2017 was received. As per 106 th meeting of BOG, KVS held on 15-11-2016, a proposal for opening of a new KV has to be submitted through the Secretary (Education), State Govt. Hence, the proposal has been returned to Secretary (Education) in May, 2017 with the request to submit the proposal to the Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Lucknow for further examination.
